

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.701/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company	Suresh Narayan Singh.-Vs-Tayo Rools Limited.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Soorjya Ganguli, Adv.
2. Ms. Pooja Chakrabarti, Adv.
3. Mr. Somdutta Bhattacharyya, Adv.

For Respondent

(Sd)
12/12/17

1. AKMILESH KUMAR SHRIVASTAVA, ADV
2. SHAKEEL MOHAMMED AKHTER, ADV

Petitioner

(Sd)
19/12/17

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)